

ITEM NO.57

COURT NO.5

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 30754/2024

[Arising out of impugned final judgment and order dated 22-11-2024
in WRITC No. 33687/2021 passed by the High Court of Judicature at
Allahabad]

DINESH AHUJA @ CHINU & ANR.

Petitioner(s)

VERSUS

INDRAJEET AHUJA

Respondent(s)

FOR ADMISSION

IA No. 298260/2024 - EXEMPTION FROM FILING O.T.

Date : 04-04-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) : Mr. Vivek Gupta, AOR

For Respondent(s) :

Mr. S. Gowthaman, AOR
Mr. Ashish Verma, Adv.
Mr. Manvendra Pratap Singh, Adv.

The Court made the following
O R D E R

Not taken up.

List on 15.04.2025.

(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR